

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR  
COURT 30 SESSIONS JUDGE**

**Special Criminal Cause List Dated 07-07-2020**

| Sr.no. | Case no.                    | Name of parties   | Next date | stage |
|--------|-----------------------------|---|-----------|-------|
| 1      | ABA 171/2020                | Maya Pradeep Lohar And 3<br>Others<br>Vs<br>State Vakola Police Station   |           |       |
| 2      | BA 1547/2020                | Mohammed Asif Abdul Hai Khan<br>Vs<br>The State of Maharashtra -<br>Kherwadi Police Station ---                       |           |       |
| 3      | ABA 705/2020                | Sayed Kalim Anwar Badshah<br>Vs<br>STATE GOVERNMENT   |           |       |
| 4      | CRI BAIL APPLN<br>1506/2020 | Mohammed Hussain Ismail Ansari ---<br>Applicant<br>Vs<br>State of Maharashtra - B.K.C.<br>Police Station – Respondent |           |       |
| 5      | MA IN ABA<br>182/2020       | Shariq Ansari S/o Ajjuddin Ansari<br>Vs<br>Badruddin Sadruddin Manihar and 4 Ors                                      |           |       |
| 6      | MA IN ABA<br>183/2020       | Shahajad Sabir Ali Khan<br>Vs<br>Badruddin Sadruddin Manihar  |           |       |
| 7      | ABA 522/2020                | Sanjivakumar Panchambabu<br>Nishad<br>Vs<br>State Vakola Police Station   |           |       |
| 8      | ABA 720/2020                | Irfan Khalil Ahmed Shaikh And<br>Anr.<br>Vs<br>State Nirmal Nagar Police<br>Station                                   |           |       |
| 9      | Ex.13 in<br>SC 1331/19      | Asama Banu Abdul Karim Shaikh<br>VS<br>State of Maharashtra - Mankhurd Police<br>Station                              |           |       |
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